

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 3

Category of Stakeholder : Operational creditors (Government Dues)

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected	Remarks, if any
1	Assistant Commissioner of State Tax (Maharashtra)	Not Available	94,64,68,494	94,64,68,494.00	0.00	73,56,11,488	Not applicable	Not applicable	Secured OC, based on Rainbow SC judgement
2	Commercial Tax officer, Adilabad, TS	Not Available	52,73,15,358.00	52,73,15,358.00	0.00	Not Applicable	Not applicable	Not applicable	
3	Central Railway, Nagpur	Not Available	9,44,293.00	9,44,293.00	0.00	Not Applicable	Not applicable	Not applicable	
	Total		1,47,47,28,145.00	1,47,47,28,145.00	0.00				

